

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 13-MAY-2025 (TUESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 101/ CHANDI/2014	1998-99	[A] PREM VASHISHT (HCD DATED 12.08.2016)	
2	ITA 315/ CHANDI/2021	2010-11	[D] M/S NIKHIL EXIM PRIVATE LIMITED	
3	ITA 725/ CHANDI/2022	2018-19	[D] M/S JSM FOOD PVT. LTD.	
4	ITA 726/ CHANDI/2022	2018-19	[D] SHRI KARAJ SINGH	
5	CO 16/ CHANDI/2024	2018-19	[A] SHRI KARAJ SINGH	
6	ITA 729/ CHANDI/2022	2017-18	[D] M/S MUBARIKPUR ROYALTY COMPANY	
7	CO 39/ CHANDI/2024	2017-18	[A] MUBARIKPUR ROYALTY COMPANY	
8	ITA 15/ CHANDI/2023	2018-19	[D] M/S MUBARIKPUR ROYALTY COMPANY	
9	CO 40/ CHANDI/2024	2018-19	[A] MUBARIKPUR ROYALTY COMPANY	
10	ITA 730/ CHANDI/2022	2018-19	[D] M/S NORTHERN ROYALTY COMPANY	
11	CO 38/ CHANDI/2024	2018-19	[A] NORTHERN ROYALTY COMPANY	
12	ITA 553/ CHANDI/2023	2015-2016	[A] SUKHAJ SINGH AND COMPANY (E-FILE)	
13	ITA 797/ CHANDI/2023	2016-17	[D] SHREE BALAJI PROCESSORS (E - FILE)	
14	ITA 28/ CHANDI/2024	2012-13	[A] MR. RAMA GUPTA	
15	ITA 216/ CHANDI/2024	2019-2020	[A] SWATI INDUSTRIES D-74, PHASE-V FOCAL POINT, LUDHIANA (E - FILE)	
16	ITA 547/ CHANDI/2024	2019-20	[D] SWATI INDUSTRIES (E - FILE)	
17	ITA 714/ CHANDI/2024	2018-19	[A] MANDI SAKSHARTA EVUM JANVIKAS SAMITI	
18	ITA 888/ CHANDI/2024	2018-2019	[A] ROSHA ALLOYS P LIMITED, AMLOH ROAD, VILLAGE TURAN, MANDI GOBINDGARH (E - FILE)	
19	ITA 921/ CHANDI/2024	2018-19	[D] ROSHA ALLOYS PVT. LTD.	
20	ITA 922/ CHANDI/2024	2019-20	[D] ROSHA ALLOYS PVT. LTD.	
21	CO 5/ CHANDI/2025	2019-20	[A] ROSHA ALLOYS PVT. LTD.	
22	ITA 923/ CHANDI/2024	2020-21	[D] ROSHA ALLOYS PVT. LTD.	

CAUSE LIST OF B BENCH FOR 13-MAY-2025 (TUESDAY)**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	CO 6/ CHANDI/2025	2020-21	[A] ROSHA ALLOYS PVT. LTD.	
24	ITA 968/ CHANDI/2024	2017-18	[A] PRINCE TYGAI	
25	ITA 974/ CHANDI/2024	2017-18	[A] MITHILESH SINGH	
26	ITA 979/ CHANDI/2024	2020-21	[A] NAVEEN MALIK	
27	ITA 991/ CHANDI/2024	2012-13	[A] RAKESH KUMAR	
28	ITA 1118/ CHANDI/2024	2012-2013	[A] RADIANT CEMENT COMPANY PR IVATE LIMITED	
29	ITA 1119/ CHANDI/2024	2013-14	[A] RADIANT CEMENT COMPANY PR IVATE LIMITED	
30	ITA 1120/ CHANDI/2024	2014-15	[A] RADIANT CEMENT COMPANY PR IVATE LIMITED	
31	ITA 1121/ CHANDI/2024	2015-16	[A] RADIANT CEMENT COMPANY PR IVATE LIMITED	


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08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 14-MAY-2025 (WEDNESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 569/ CHANDI/2019	2015-16	[A] MAHARAWAL KHEWAJI TRUST	
2	ITA 1340/ CHANDI/2019	2015-16	[A] SHRI VINOD SHARMA	
3	ITA 265/ CHANDI/2024	2016-17	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
4	ITA 266/ CHANDI/2024	2021-22	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
5	ITA 269/ CHANDI/2024	2018-19	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
6	ITA 270/ CHANDI/2024	2019-20	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
7	ITA 271/ CHANDI/2024	2020-21	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
8	ITA 281/ CHANDI/2024	2017-18	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
9	ITA 713/ CHANDI/2024	2017-18	[A] SIBIA HEALTHCARE PVT LTD (E - FILE)	
10	ITA 750/ CHANDI/2024	2017-18	[D] SIBIA HEALTHCARE PVT. LTD. (E - FILE)	
11	ITA 725/ CHANDI/2024	2011-12	[D] SH. SUDHIR KUMAR GUPTA (E - FILE)	
12	ITA 992/ CHANDI/2024	2017-18	[D] MALBROS INTERNATIONAL PVT LTD	
13	CO 46/ CHANDI/2024	2017-18	[D] MALBROS INTERNATIONAL PVT.LTD, VILLAGE MANSOORWAL, TEHSIL ZIRA, HEAD OFFICE OLD CANTT ROAD	
14	ITA 993/ CHANDI/2024	2016-17	[D] MALBROS INTERNATIONAL PVT LTD	
15	CO 45/ CHANDI/2024	2016-17	[D] MALBROS INTERNATIONAL PVT.LTD, VILLAGE MANSOORWAL, TEHSIL ZIRA, HEAD OFFICE OLD CANTT ROAD	
16	ITA 994/ CHANDI/2024	2018-2019	[A] MALWA GRAMIN BANK	
17	ITA 995/ CHANDI/2024	2015-2016	[A] MALWA GRAMIN BANK	
18	ITA 999/ CHANDI/2024	2018-19	[A] SANDEEP	

[Signature]
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08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 15-MAY-2025 (THURSDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1332/ CHANDI/2019	2011-12	[A] SH. POVINDER SINGH OUJLA	
2	ITA 36/ CHANDI/2021	2016-17	[A] M/S MTS MC W CHARITABLE TRUST	
3	ITA 1000/ CHANDI/2024	2021-22	[D] POONAM KHETRAPAL SINGH	
4	ITA 1008/ CHANDI/2024	2011-12	[A] PARAM PITA SHAH SATNAMJI EDUCATIONAL AND WELFARE SOCIETY	
5	ITA 1009/ CHANDI/2024	2012-13	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
6	ITA 1010/ CHANDI/2024	2013-14	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
7	ITA 1011/ CHANDI/2024	2014-15	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
8	ITA 1012/ CHANDI/2024	2015-16	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
9	ITA 1013/ CHANDI/2024	2016-17	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
10	ITA 1014/ CHANDI/2024	2018-19	[A] M/S PARAM PITA SHAH SATNAM JI EDUCATIONAL & WELFARE SOCIETY	
11	ITA 316/ CHANDI/2025	NOT APPLICABLE	[A] SHRI SANATAN DHARAM VENKUTH DHAM SEWA SAMITI	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 13-MAY-2025 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 136/CHANDI/2015	2010-11	[A] SH. AJAY GOEL (HCD)	
2	ITA 431/CHANDI/2018	2014-15	[D] M/S JALANDHAR IMPROVEMENT TRUST	
3	ITA 921/CHANDI/2008	2000-01	[A] M/S GEETANJALI CREDIT & CAPITAL LTD.	
4	ITA 920/CHANDI/2008	1999-2000	[A] M/S GEETANJALI CREDIT & CAPITAL LTD.	
5	ITA 123/ASR/2019	2015-16	[A] AMRITSAR IMPROVMENT TRUST	
6	ITA 278/CHANDI/2019	2015-16	[D] AMRITSAR IMPROVMENT TRUST	
7	ITA 53/CHANDI/2023	2014-15	[D] AMRITSAR IMPROVEMENT TRUST	
8	ITA 743/CHANDI/2019	2016-17	[A] SH. SUNIL DUTT JAIN	
9	ITA 1036/CHANDI/2019	2016-17	[A] SMT. ANURADHA JAIN THROUGH LEGAL HEIR SUNIL DUTT JAIN	
10	ITA 653/CHANDI/2023	2022-23	[A] BABA MUKUND DAS GOSHALA (E-FILING)	
11	ITA 754/CHANDI/2023	2017-18	[A] GURDWARA SHRI BAULI SAHIB DHAKOLI	
12	ITA 175/CHANDI/2024	2015-16	[A] A B MOTORS PVT. LTD. (E-FILE)	
13	ITA 244/CHANDI/2024	2018-19	[D] DARSHAN SINGH	
14	ITA 878/CHANDI/2024	2017-18	[A] JAGDEEP CHAUDHARY	
15	ITA 892/CHANDI/2024	2012-13	[A] JAGDEEP CHAUDHARY	
16	ITA 954/CHANDI/2024	2020-21	[A] BALWINDER SINGH	
17	ITA 957/CHANDI/2024	2012-13	[D] BALMUKHI TEXTILES PVT LTD	
18	CO 11/CHANDI/2025	2012-13	[A] BALMUKHI TEXTILES PVT LTD	
19	ITA 278/CHANDI/2023	2018-19	[A] SH. LACHHMAN DAS	
20	ITA 1229/CHANDI/2024	2025-2026	[A] JAGDISH SWAROOP VIDYANAND TRUST, JAHALLOOR DHAM, BARNALA	
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks

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08-May-2025

CAUSE LIST OF A BENCH FOR 14-MAY-2025 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 471/CHANDI/2015	2003-04	[A] M/S HARYANA URBAN DEVELOPMENT AUTHORITY	
2	ITA 162/CHANDI/2018	2011-12	[A] SH. BRIJ MOHAN	
3	ITA 1537/CHANDI/2019	2008-09	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
4	ITA 1538/CHANDI/2019	2009-10	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
5	ITA 1539/CHANDI/2019	2010-11	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
6	ITA 1540/CHANDI/2019	2011-12	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
7	ITA 1541/CHANDI/2019	2009-10	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
8	ITA 1384/CHANDI/2019	2011-12	[A] M/S D.D. GLOBAL CAPITAL PVT. LTD.	
9	ITA 1542/CHANDI/2019	2008-09	[A] SHRI SANJAY GAMBHIR	
10	ITA 1543/CHANDI/2019	2010-11	[A] SHRI SANJAY GAMBHIR	
11	ITA 1544/CHANDI/2019	2008-09	[A] REENA GAMBHIR	
12	ITA 1545/CHANDI/2019	2010-11	[A] REENA GAMBHIR	
13	ITA 67/CHANDI/2023	2017-18	[A] SH. AJAY JAIN	
14	ITA 607/CHANDI/2023	2011-12	[A] BEANT SINGH (HUF)	
15	ITA 37/CHANDI/2024	2017-2018	[A] ANIL KUMAR TALWAR MS SETH J N BANSI LAL THALWAR 8-9, AMRIT COLONY, HAIBOWAL KHURD LUDHIANA (E-FILE)	
16	ITA 226/CHANDI/2024	2011-12	[A] BHARPUR SINGH	
17	ITA 304/CHANDI/2024	2014-15	[D] HARYANA POWER GENERATION CORPORATION LIMITED	
18	ITA 305/CHANDI/2024	2018-19	[D] HARYANA POWER GENERATION CORPORATION LIMITED	
19	ITA 675/CHANDI/2024	2018-19	[A] C GEMS AND JEWELS PRIVATE LIMITED	
20	ITA 677/CHANDI/2024	2017-18	[D] GAUTAM MALHOTRA	
21	ITA 811/CHANDI/2024	2012-2013	[A] ANIL KUMAR CO MS BHARAT BOX FACTORY LTD. BEANTPURA, CHANDIGARH ROAD, LUDHIANA	

CAUSE LIST OF A BENCH FOR 14-MAY-2025 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 942/CHANDI/2024	2021-22	[A] EVELINE INTERNATIONAL	
23	ITA 1039/CHANDI/2024	2013-2014	[A] HARNAIL SINGH	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 15-MAY-2025 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 376/CHANDI/2014	2006-07	[A] SH. DINESH SETHI	
2	ITA 338/CHANDI/2017	2006-07	[A] SHRI DINESH SETHI	
3	ITA 279/CHANDI/2018	2010-11	[A] M/S COSMOS PHARMACLS	
4	ITA 854/CHANDI/2019	2013-14	[A] M/S J.S. & CO.	
5	ITA 131/CHANDI/2020	2014-15	[A] CSJ INFRASTRUCTURE PVT.LTD	
6	ITA 132/CHANDI/2020	2015-16	[A] CSJ INFRASTRUCTURE PVT.LTD	
7	ITA 146/CHANDI/2020	2014-15	[D] CSJ INFRASTRUCTURE PVT.LTD	
8	ITA 147/CHANDI/2020	2015-16	[D] CSJ INFRASTRUCTURE PVT.LTD	
9	ITA 430/CHANDI/2022	2013-14	[A] AMICO TEXTILES	
10	ITA 431/CHANDI/2022	2014-15	[A] AMICO TEXTILES	
11	ITA 25/CHANDI/2024	2017-18	[D] GARG JEWELLERS (E-FILE)	
12	ITA 660/CHANDI/2024	2021-22	[D] AJAY KADIAN	
13	ITA 678/CHANDI/2024	NOT APPLICABLE	[A] INFOSYS FEDERATION AND EDUCATIONAL COUNCIL	
14	ITA 789/CHANDI/2024	2015-16	[A] KIRAN KANWAR	
15	ITA 797/CHANDI/2024	2014-15	[A] KANDI FRIENDS EDUCATIONAL TRUST (SGM)	
16	ITA 798/CHANDI/2024	2015-16	[A] KANDI FRIENDS EDUCATIONAL TRUST (SGM)	
17	ITA 866/CHANDI/2024	2011-2012	[A] DHANPATI WIFE OF SH. GAJE SINGH DEFENCE COLONY, GALI NO.3 DISTRICT KATHAL	
18	ITA 951/CHANDI/2024	2020-21	[A] FRIENDS TRANSPORT CARRIER	
19	ITA 1066/CHANDI/2024	2022-23	[A] AGRICULTURE SKILL COUNCIL OF INDIA	
20	ITA 1080/CHANDI/2024	2022-23	[A] ANIKET VERMA	
21	WTA 2/CHANDI/2019	2007-08	[A] GURJIT SINGH	

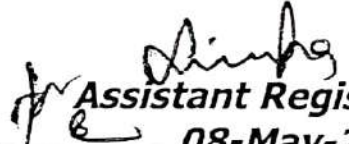
CAUSE LIST OF A BENCH FOR 15-MAY-2025 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	WTA 3/CHANDI/2019	2008-09	[A] GURJIT SINGH	
23	WTA 4/CHANDI/2019	2009-10	[A] GURJIT SINGH	


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08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 13-MAY-2025 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 574/CHANDI/2024	2019-20	[A] RAVINDER SINGH	
2	ITA 587/CHANDI/2024	2019-20	[A] JASWINDER SINGH	
3	ITA 621/CHANDI/2024	2017-18	[A] HANS RAJ SURI	
4	ITA 701/CHANDI/2024	2010-11	[A] JASWANT SINGH	
5	ITA 975/CHANDI/2024	2019-20	[A] VISHAD BHARDWAJ	
6	ITA 1089/CHANDI/2024	2022-23	[A] VIMAL KUMAR ATTREY	
7	ITA 1143/CHANDI/2024	2011-12	[A] DHARAM SINGH	


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08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 14-MAY-2025 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 673/CHANDI/2022	2016-17	[A] SH. NISHANT KUMAR	
2	ITA 769/CHANDI/2023	2016-17	[A] CHANDER SHEIKHER SAINI	
3	ITA 237/CHANDI/2024	2010-11	[A] AMIT SINGH	
4	ITA 238/CHANDI/2024	2010-11	[A] AMIT SINGH	
5	ITA 814/CHANDI/2024	2017-18	[A] THE LADWA CO-OP MARKETING CUM PROCESSING SOCIETY LTD	
6	ITA 862/CHANDI/2024	2017-18	[A] THE RAVIDASS BALIAYALA COOPERATIVE LABOUR CONSTRUCTION SOCIETY LIMITED	
7	ITA 1190/CHANDI/2024	2020-21	[A] SATISH KUMAR RANA	
8	ITA 1191/CHANDI/2024	2009-2010	[A] MANJINDER SINGH GREWAL	
9	ITA 1198/CHANDI/2024	2011-12	[A] NANHA S/O SH. DEWA SINGH	


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& 08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 15-MAY-2025 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 435/CHANDI/2022	2005-06	[A] MAHAVIR TRADING COMPANY	
2	ITA 151/CHANDI/2024	2017-18	[A] THE KHANYAN MULTIPURPOSE COOP AGRICULTURAL SERVICE SOCIETY LIMITED	
3	ITA 727/CHANDI/2024	2017-18	[A] JASWANT SINGH	
4	ITA 1203/CHANDI/2024	2010-11	[A] SHARVAN KUMAR	
5	ITA 1209/CHANDI/2024	2013-14	[A] ISHAN MARWAH	
6	ITA 1210/CHANDI/2024	2017-18	[A] PARMINDER SINGH S/O INDER SINGH	
7	ITA 1213/CHANDI/2024	AY 2017-18	[A] NEHA ARORA	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 16-MAY-2025 (FRIDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	20	CHANDI	2023	2020-21	[D] M/S JASSAR PAPERS PVT. LTD.	A	RY/VP
2	MA	21	CHANDI	2023	2019-20	[D] M/S A NAIRSONS INDUSTRIES (INDIA)	A	RY/VP
3	MA	22	CHANDI	2023	2019-20	[D] SH. KULDEEP SINGH	A	RY/VP
4	MA	23	CHANDI	2023	2020-21	[D] SH. HARMINDER SINGH	A	RY/VP
5	MA	4	CHANDI	2024	2014-15	[D] DSR DEVELOPERS PVT. LTD.	A	RY/VP
6	MA	8	CHANDI	2024	2014-15	[A] M/S FIDELITY INFORMATION SERVICES INDIA PVT. LTD.	A	RY/VP

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	214	CHANDI	2018	2008-09	[D] RAKESH TYAGI	B	LK/JM
2	MA	215	CHANDI	2018	2008-09	[D] RAM NIWAS GARG	B	LK/JM
3	MA	216	CHANDI	2018	2008-09	[D] RITU RANI	B	LK/JM
4	MA	217	CHANDI	2018	2008-09	[D] RANI DEVI	B	LK/JM
5	MA	46	CHANDI	2019	2008-09	[A] SH. ROSHAN LAL JINDAL	B	LK/JM


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08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS,
STAY APPLICATIONS
AND EARLY HEARING PETITIONS****FOR 14-MAY-2025 (WEDNESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

EARLY HEARING PETITIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	244	CHANDI	2025	2025-26	[A] ENDOCRINE AND BREAST SURGERY FOUNDATION	A	
2	ITA	245	CHANDI	2025	2025-26	[A] ENDOCRINE AND BREAST SURGERY FOUNDATION	A	

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	10	CHANDI	2025	AY 2021-22	[A] GROZ-BECKERT ASIA PRIVATE LIMITED	A	

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	13	CHANDI	2025	2014-15	[A] HARISH CHANDER SHARMA	A	
2	ITA	1029	CHANDI	2024	2014-15	[D] HARISH CHANDER SHARMA	A	

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	652	CHANDI	2023	2020-2021	[A] ASHWANI KUMAR SHARMA (E-FILE)	SMC	E-FILE
2	ITA	700	CHANDI	2024	2013-14	[A] STAR BIOTECH (E - FILE)	B	E - File


Assistant Registrar
09-May-2025

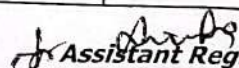
CAUSE LIST OF A BENCH FOR 19-MAY-2025 (MONDAY)

BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 513/CHANDI/2019	2009-10	[A] KULWANT KAUR MANN	
2	ITA 280/CHANDI/2020	2013-14	[A] M/S INOX WIND LTD.	
3	ITA 14/CHANDI/2023	2014-15	[D] INOX WIND LIMITED	
4	ITA 18/CHANDI/2023	2014-15	[A] INOX WIND LIMITED	
5	ITA 773/CHANDI/2023	2018-19	[D] KAPIL ROMANA	
6	ITA 771/CHANDI/2023	2017-18	[D] KAPIL ROMANA	
7	ITA 926/CHANDI/2024	2019-20	[D] KAPIL ROMANA	
8	CO 31/CHANDI/2024	2017-18	[A] KAPIL ROMANA	
9	CO 32/CHANDI/2024	2018	[A] KAPIL ROMANA	
10	CO 21/CHANDI/2025	2019-20	[D] KAPIL ROMANA, BATHINDA	
11	ITA 823/CHANDI/2023	2012-13	[A] BIKRAMAJIT SINGH SANDHU	
12	ITA 61/CHANDI/2024	2012-13	[A] BALBIR SINGH (E-FILE)	
13	ITA 188/CHANDI/2024	2012-2013	[A] HIMLAND CONSTRUCTIONS ENGG. (E-FILE)	
14	ITA 245/CHANDI/2024	2021-22	[D] LAKHVIR SINGH	
15	ITA 513/CHANDI/2024	2012-13	[A] AMARDEV HYDRO POWER PRIVATE LIMITED	
16	ITA 832/CHANDI/2024	2019-20	[A] ARUN BHANDARI	
17	ITA 931/CHANDI/2024	2019-20	[D] ARUN BHANDARI	
18	ITA 938/CHANDI/2024	2024-25	[A] LIBERATING MINDS FOUNDATION	
19	ITA 945/CHANDI/2024	2013-14	[A] HIMACHAL PRADESH FINANCIAL CORPORATION	
20	ITA 1016/CHANDI/2024	2017-2018	[A] DTC TRADING CO	
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks


Assistant Registrar

CAUSE LIST OF A BENCH FOR 20-MAY-2025 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1152/CHANDI/2014	2010-11	[A] MR. ASHISH ARORA	
2	ITA 331/CHANDI/2020	2008-09	[A] KOHINOOR BROADCASTING CORPORATION LTD	
3	ITA 332/CHANDI/2020	2009-10	[A] KOHINOOR BROADCASTING CORPORATION LTD	
4	ITA 333/CHANDI/2020	2010-11	[A] KOHINOOR BROADCASTING CORPORATION LTD.	
5	ITA 334/CHANDI/2020	2011-12	[A] KOHINOOR BROADCASTING CORPORATION LTD.	
6	ITA 34/CHANDI/2022	2007-2008	[A] BASERA REALTORS PRIVATE LIMITED	
7	ITA 449/CHANDI/2023	2011-12	[D] AMARDEEP SINGH	
8	ITA 714/CHANDI/2023	2012-13	[A] SH. KALA SINGH	
9	ITA 373/CHANDI/2024	2018-19	[A] GANPATI TOWNSHIPS LIMITED (E-FILE)	
10	ITA 545/CHANDI/2024	2018-19	[D] GANPATI TOWNSHIPS LIMITED	
11	ITA 664/CHANDI/2024	2018-19	[D] HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	
12	ITA 665/CHANDI/2024	2020-21	[D] HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	
13	ITA 666/CHANDI/2024	2021-22	[D] HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED	
14	ITA 689/CHANDI/2024	2012-2013	[A] SH. BALJINDER KUMAR AGGARWAL 171, MODEL TOWN LUDHIANA	
15	ITA 790/CHANDI/2024	2015-16	[D] LS INDUSTRIES LIMITED	
16	ITA 880/CHANDI/2024	2021-2022	[A] HOMELIFE BUILDCON PRIVATE LIMITED, SUNVIEW ENCLAVE, AYALI KALAN, LUDHIANA	
17	ITA 1036/CHANDI/2024	2021-22	[D] HOMELIFE BUILDCON PVT. LTD.	
18	ITA 989/CHANDI/2024	2015-16	[A] A. B. MOTORS PVT. LTD.	
19	ITA 990/CHANDI/2024	2017-18	[A] A B MOTORS PVT. LTD	
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks

[Signature]
Assistant Registrar
08-May-2025

CAUSE LIST OF A BENCH FOR 21-MAY-2025 (WEDNESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/CHANDI/2023	2012-13	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
2	SA 2/CHANDI/2023	2013-14	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
3	SA 3/CHANDI/2023	2014-15	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
4	SA 4/CHANDI/2023	2015-16	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
5	SA 5/CHANDI/2023	2016-17	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
6	SA 10/CHANDI/2023	2017-18	[A] GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
7	ITA 1408/CHANDI/2019	2012-13	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
8	ITA 1561/CHANDI/2017	2013-14	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
9	ITA 1203/CHANDI/2019	2014-15	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
10	ITA 1337/CHANDI/2019	2014-15	[D] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
11	ITA 1552/CHANDI/2019	2015-16	[D] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY (SGM)	
12	ITA 1566/CHANDI/2019	2015-16	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
13	ITA 1553/CHANDI/2019	2016-17	[D] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY (SGM)	
14	ITA 1567/CHANDI/2019	2016-17	[A] M/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
15	ITA 405/CHANDI/2023	2017-18	[A] GREATER MOHALI AREA DEVELOPMENT AUTHORITY	
16	ITA 345/CHANDI/2017	2008-09	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
17	ITA 91/CHANDI/2018	2009-10	[A] HINDUSTAN UNILEVER LTD. (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
18	ITA 92/CHANDI/2018	2010-11	[A] HINDUSTAN UNILEVER LIMITED (ASD LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
19	ITA 1501/CHANDI/2018	2014-15	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
20	ITA 1496/CHANDI/2019	2015-16	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
21	ITA 153/CHANDI/2021	2016-17	[A] M/S BOSS GEARS LIMITETD	

CAUSE LIST OF A BENCH FOR 21-MAY-2025 (WEDNESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 399/CHANDI/2023	2013-14	[A] BANK OF INDIA (PALAMPUR)	
23	ITA 400/CHANDI/2023	2014-15	[A] BANK OF INDIA (PALAMPUR)	
24	ITA 401/CHANDI/2023	2015-16	[A] BANK OF INDIA (PALAMPUR)	
25	ITA 402/CHANDI/2023	2016-17	[A] BANK OF INDIA (PALAMPUR)	
26	ITA 118/CHANDI/2024	2012-13	[D] JOGINDERA CENTRAL CO-OPERATIVE BANK LIMITED (E- FILE)	
27	ITA 119/CHANDI/2024	2013-14	[D] JOGINDRA CENTRAL CO-OPERATIVE BANK LIMITED (E-FILE)	
28	ITA 120/CHANDI/2024	2017-18	[D] JOGINDRA CENTRAL CO-OPERATIVE BANK LTD. (E-FILE)	
29	ITA 123/CHANDI/2024	2014-15	[D] JOGINDRA CENTRAL CO-OPERATIVE BANK LIMITED (E-FILE)	
30	ITA 568/CHANDI/2024	2014-15	[A] HARBLAS SINGH	
31	ITA 749/CHANDI/2024	2015-16	[A] HARBLAS SINGH	
32	ITA 667/CHANDI/2024	2018-2019	[A] KAMBOJ TRADING CO.	
33	ITA 748/CHANDI/2024	2020-21	[A] SHRI JASVIR SINGH	
34	ITA 805/CHANDI/2024	2011-12	[D] KONARK RAJHANS ESTATE PRIVATE LIMITED	
35	ITA 847/CHANDI/2024	2009-10	[A] DALJEET SINGH	
36	ITA 1006/CHANDI/2024	2016-17	[A] A. B. MOTORS PVT. LTD.	
37	ITA 1015/CHANDI/2024	2017-18	[A] AJAY GUPTA	


Assistant Registrar
08-May-2025

CAUSE LIST OF A BENCH FOR 22-MAY-2025 (THURSDAY)**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1027/CHANDI/2009	2005-06	[D] M/S IMPROVEMENT TRUST	
2	ITA 802/CHANDI/2016	2005-06	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
3	ITA 855/CHANDI/2010	2006-07	[D] THE LUDHIANA IMPROVEMENT TRUST	
4	ITA 1104/CHANDI/2011	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
5	ITA 344/CHANDI/2014	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
6	ITA 537/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
7	ITA 803/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
8	ITA 64/CHANDI/2015	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
9	ITA 399/CHANDI/2013	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
10	ITA 152/CHANDI/2015	2009-10	[D] M/S THE LUDHIANA IMPROVEMENT TRUST	
11	ITA 804/CHANDI/2016	2009-10	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
12	ITA 102/CHANDI/2014	2010-11	[A] THE LUDHIANA IMPROVEMENT TRUST	
13	ITA 899/CHANDI/2014	2011-12	[A] THE LUDHIANA IMPROVEMENT TRUST	
14	ITA 785/CHANDI/2017	2013-14	[A] THE LUDHIANA IMPROVEMENT TRUST	
15	ITA 116/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
16	ITA 979/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
17	ITA 98/CHANDI/2022	2012-13	[A] SH. GURJIT SINGH	
18	ITA 377/CHANDI/2022	2012-13	[A] SH. JAGDEEP SINGH	
19	ITA 233/CHANDI/2023	2018-19	[A] SH. GURDEEP SINGH MAHAL	
20	ITA 122/CHANDI/2024	2012-13	[D] ADINATH TEXTILES LIMITED (E-FILE)	
21	CO 22/CHANDI/2024	2012-13	[A] ADINATH TEXTILES LIMITED K-302-1, BHOLAPUR, SAHABANA, CHANDIGARH ROAD, LUDHIANA	

CAUSE LIST OF A BENCH FOR 22-MAY-2025 (THURSDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 572/CHANDI/2024	2011-12	[D] BEE GEE CONSTRUCTION CO	
23	ITA 597/CHANDI/2024	2011-12	[A] BEE GEE CONSTRUCTION CO	
24	ITA 598/CHANDI/2024	2012-13	[A] BEE GEE CONSTRUCTION CO	
25	ITA 599/CHANDI/2024	2012-13	[A] BEE GEE CONSTRUCTION CO	
26	ITA 656/CHANDI/2024	2012-13	[A] JASPREET SINGH	
27	ITA 987/CHANDI/2024	2016-17	[D] DEEP KAUR PANNU	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 19-MAY-2025 (MONDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 619/ CHANDI/2022	2011-12	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
2	ITA 620/ CHANDI/2022	2012-13	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
3	ITA 621/ CHANDI/2022	2013-14	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
4	ITA 654/ CHANDI/2022	2015-16	[A] WWICS ESTATES PRIVATE LIMITED	
5	ITA 153/ CHANDI/2023	2012-2013	[A] AMARJEET KAUR RYAIT	
6	ITA 154/ CHANDI/2023	2012-2013	[A] SURINDER SINGH RYAIT	
7	ITA 378/ CHANDI/2024	2020-21	[D] VENUS REMEDIES LIMITED (E - FILE)	
8	ITA 477/ CHANDI/2024	2018-19	[A] RKKR FOUNDATION (E - FILE)	
9	ITA 775/ CHANDI/2024	2016-17	[A] RAMIT KUTHIALA (E - FILE)	
10	ITA 776/ CHANDI/2024	2017-18	[A] RAMIT KUTHIALA (E - FILE)	
11	ITA 1023/ CHANDI/2024	2020-21	[A] PIARE LAL	
12	ITA 1027/ CHANDI/2024	2017-18	[A] R.R.N.SALES PRIVATE LIMITED	
13	ITA 1028/ CHANDI/2024	2014	[D] N C JINDAL CHARITABLE TRUST	
14	ITA 1032/ CHANDI/2024	2017-18	[A] TYNOR ORTHOTICS PRIVATE LIMITED	
15	ITA 1033/ CHANDI/2024	2018-19	[D] SIBIA HEALTHCARE PVT. LTD.	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 20-MAY-2025 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1013/ CHANDI/2018	2010-11	[D] M/S RANA POLYCOT LTD.	
2	ITA 1014/ CHANDI/2018	2011-12	[D] M/S RANA POLYCOT LTD.	
3	ITA 1015/ CHANDI/2018	2012-13	[D] M/S RANA POLYCOT LTD.	
4	ITA 1050/ CHANDI/2018	2009-10	[D] M/S RANA POLYCOT LTD.	
5	ITA 1179/ CHANDI/2018	2013-14	[D] M/S RANA POLYCOT LTD.	
6	ITA 1180/ CHANDI/2018	2014-15	[D] M/S RANA POLYCOT LTD.	
7	ITA 1267/ CHANDI/2018	2015-16	[D] M/S RANA POLYCOT LTD.	
8	ITA 1046/ CHANDI/2018	2008-09	[D] M/S RANA SUGARS LTD	
9	ITA 1047/ CHANDI/2018	2009-10	[D] M/S RANA SUGARS LTD	
10	ITA 1048/ CHANDI/2018	2010-11	[D] M/S RANA SUGARS LTD	
11	ITA 1049/ CHANDI/2018	2011-12	[D] M/S RANA SUGARS LTD	
12	ITA 1199/ CHANDI/2019	2011-12	[A] M/S RANA SUGARS LTD.	
13	ITA 1200/ CHANDI/2019	2016-17	[A] M/S RANA SUGARS LTD.	
14	ITA 511/ CHANDI/2023	2009-10	[A] RANA SUGARS LTD. (E-FILE)	
15	ITA 462/ CHANDI/2022	2012-13	[A] RANA SUGARS LIMITED	
16	ITA 510/ CHANDI/2023	2008-09	[A] RANA SUGARS LIMITED (E-FILE)	
17	ITA 512/ CHANDI/2023	2010-11	[A] RANA SUGARS LTD. (E-FILE)	
18	ITA 513/ CHANDI/2023	2011-12	[A] RANA SUGARS LTD. (E-FILE)	
19	ITA 552/ CHANDI/2019	2015-16	[A] M/S SUPERIOR FOOD GRAINS PVT. LTD.	
20	ITA 6/ CHANDI/2022	2017-18	[A] SH. SATISH KUMAR	
21	ITA 273/ CHANDI/2022	2017-18	[A] SH. DEEPAK AGGARWAL	
22	ITA 443/ CHANDI/2024	2018-19	[A] SAUGAAT (E - FILE)	

CAUSE LIST OF B BENCH FOR 20-MAY-2025 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 486/ CHANDI/2024	2015-16	[A] OM PARKASH DAHIYA (E - FILE)	
24	ITA 606/ CHANDI/2024	2011-12	[D] TAJ LAND DEVELOPEFRS AND PROMOTERS PRIVATE LIMITED	
25	ITA 627/ CHANDI/2024	2016-17	[A] PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION LTD.	
26	ITA 642/ CHANDI/2024	2015-16	[D] PARAMOUNT IMPEX	
27	ITA 659/ CHANDI/2024	2011-12	[A] PARVEEN GOYAL	
28	ITA 833/ CHANDI/2024	2020-21	[A] SAS INFONET PRIVATE LIMITED (E - FILE)	
29	ITA 834/ CHANDI/2024	2021-22	[A] SAS INFONET PRIVATE LIMITED (E - FILE)	
30	ITA 838/ CHANDI/2024	2018-19	[D] VIKAS JAIN (E - FILE)	
31	ITA 1034/ CHANDI/2024	2018-19	[D] TRIMURTI HOMES PVT. LTD.	
32	ITA 1035/ CHANDI/2024	2019-20	[D] TRIMURTI HOMES PVT. LTD.	
33	ITA 1037/ CHANDI/2024	2015-2016	[A] THE PATRAN B R CHBS LIMITED DHANDIAL ROAD NEAR POST OFFICE, PATRAN S.O PATRAN PATIALA	
34	ITA 1038/ CHANDI/2024	2019-2020	[A] THE PATRAN B R CHBS LIMITED DHANDIAL ROAD NEAR POST OFFICE, PATRAN S.O PATRAN PATIALA	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 21-MAY-2025 (WEDNESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 664/ CHANDI/2022	2017-18	[A] SH. PARAMJIT SINGH MITTU	
2	ITA 452/ CHANDI/2023	2010-11	[A] TARLOCHAN SINGH BAIDWAN	
3	ITA 424/ CHANDI/2024	2011-12	[A] REALPRO ASSETS LIMITED (E - FILE)	
4	ITA 463/ CHANDI/2024	2017-18	[A] SURENDER KUMAR SHARMA THROUGH LEGAL HEIR UMA SHARMA (E - FILE)	
5	ITA 633/ CHANDI/2024	2015-16	[A] PUNJAB URBAN PLANNING AND DEVELOPMENT AUTHORITY	
6	ITA 634/ CHANDI/2024	2016-17	[A] PUNJAB URBAN PLANNING AND DEVELOPMENT AUTHORITY	
7	ITA 635/ CHANDI/2024	2017-18	[A] PUNJAB URBAN PLANNING AND DEVELOPMENT AUTHORITY	
8	ITA 636/ CHANDI/2024	2021-22	[A] PUNJAB URBAN PLANNING AND DEVELOPMENT AUTHORITY	
9	ITA 842/ CHANDI/2024	2019-20	[A] SANDEEP KUMAR	
10	ITA 1042/ CHANDI/2024	2019-20	[D] MANI RAM BALWANT RAI HUF	
11	CO 43/ CHANDI/2024	2019-20	[D] MANI RAM BALWANT RAI HUF	
12	ITA 1043/ CHANDI/2024	2022-23	[D] MANI RAM BALWANT RAI HUF	
13	CO 44/ CHANDI/2024	2022-23	[D] MANI RAM BALWANT RAI HUF	
14	ITA 1044/ CHANDI/2024	2018-19	[D] SETH INDUSTRIAL CORPORATION	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 22-MAY-2025 (THURSDAY)

BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 5/ CHANDI/2025	2008-09	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD.	
2	SA 6/ CHANDI/2025	2009-10	[A] HINDUSTAN UNILEVER LTD. (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD.	
3	SA 7/ CHANDI/2025	2010-11	[A] HINDUSTAN UNILEVER LIMITED (ASD LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD.	
4	SA 8/ CHANDI/2025	2014-15	[A] HINDUSTAN UNILEVER LIMITED(AS LEGAL SUCCESSOR OF M/ S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD.	
5	SA 9/ CHANDI/2025	2015-16	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD.	
6	ITA 404/ CHANDI/2019	2009-10	[A] M/S SABER PAPER LIMITED	
7	ITA 348/ CHANDI/2019	2010-11	[A] M/S SIGMA CARTONS (P) LTD.	
8	ITA 733/ CHANDI/2022	2017-18	[A] M/S SIGMA CARTONS (P) LTD.	
9	ITA 342/ CHANDI/2020	2012-13	[D] M/S NAHAAR INDUSTRIAL ENTERPRISES LTD.	
10	ITA 858/ CHANDI/2024	2013-14	[A] NAHAR INDUSTRIAL ENTERPRISES LTD	
11	ITA 859/ CHANDI/2024	2016-17	[A] NAHAR INDUSTRIAL ENTERPRISES LTD	
12	ITA 689/ CHANDI/2023	2019-20	[A] SUNRISE FACILITATORS PRIVATE LIMITED	
13	ITA 703/ CHANDI/2023	2013-14	[A] VRINDAVAN GARDENS (E-FILE)	
14	ITA 330/ CHANDI/2024	2012-13	[A] NALAGARH CHEMICALS PVT. LTD. (E - FILE)	
15	ITA 579/ CHANDI/2024	2012-23	[A] LATE SADIQ ALI THROUGH LR JAFRI	
16	ITA 580/ CHANDI/2024	2013-14	[A] LATE SADIQ ALI THROUGH WIFE JAFRI (E - FILE)	
17	ITA 581/ CHANDI/2024	2014-15	[A] LATE SADIL ALI THROUGH WIFE JAFRI	
18	ITA 645/ CHANDI/2024	2020-21	[A] SGJ ENTERPRISES PRIVATE LIMITED	
19	ITA 827/ CHANDI/2024	2021-22	[D] NV ENTERPRISES (E - FILE)	
20	ITA 849/ CHANDI/2024	2020-21	[A] NAVEEN MALIK (E - FILE)	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 19-MAY-2025 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 250/ CHANDI/2020	2013-14	[A] SUKHMANI SOCIETY FOR CITIZEN SERVICES	
2	ITA 1214/ CHANDI/2024	2020-21	[A] AMIT SINGH	
3	ITA 1220/ CHANDI/2024	2012-2013	[A] RAJEEV SARDANA, SARDANA NAGAR, AMBALA ROAD, JAGADHRI, YAMUNA NAGAR	
4	ITA 1223/ CHANDI/2024	2017-18	[A] PRITAM SINGH	
5	ITA 1225/ CHANDI/2024	2017-2018	[A] ANIL KUMAR 244 DEHAR NARAINGARH AMBALA	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 20-MAY-2025 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 280/ CHANDI/2023	2011-12	[A] SH. RAMESH CHAND	
2	ITA 130/ CHANDI/2024	2012-13	[A] LIAQAT ALI	
3	ITA 915/ CHANDI/2024	2018-19	[A] THE PAKHOWAL M.P.C.S.LTD.	
4	ITA 1228/ CHANDI/2024	2012-13	[A] LAL CHAND	
5	ITA 1231/ CHANDI/2024	2011-12	[A] TEK SINGH	
6	ITA 1234/ CHANDI/2024	2021-22	[A] MR. KARAN BANSAL	
7	ITA 1235/ CHANDI/2024	2017-18	[A] RAJIV KUMAR	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 21-MAY-2025 (WEDNESDAY)

BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 292/ CHANDI/2020	2009-10	[A] SHRI CHARANJIT SINGH	
2	ITA 770/ CHANDI/2024	2013-14	[A] TARANJEET	
3	ITA 771/ CHANDI/2024	2013-14	[A] TARANJEET	
4	ITA 1243/ CHANDI/2024	2017-2018	[A] SAHIL JAIN B-XIX,431/I-D, COLLEGE ROAD, CIVIL LINES, LUDHIANA	
5	ITA 1244/ CHANDI/2024	2017-18	[A] SEEMA RANI BANSAL	
6	ITA 1246/ CHANDI/2024	2013-14	[A] AMIT ANAND	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 22-MAY-2025 (THURSDAY)

BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1/CHANDI/2025	2021-2022	[A] KANYA GURUKUL SHIKSHA SAMITI	
2	ITA 3/CHANDI/2025	2015-16	[A] SONIA JAWA	
3	ITA 13/ CHANDI/2025	2011-12	[A] HARBHAJAN SINGH	
4	ITA 20/ CHANDI/2025	2012-13	[A] MUKESH KUMAR	
5	ITA 22/ CHANDI/2025	2011-12	[A] JASWINDER SINGH	


Assistant Registrar
08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 20-MAY-2025 (TUESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	1001	CHANDI	2024	2011-12	[A] VIKAS MINERAL FOODS PVT. LTD.	SMC


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08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 22-MAY-2025 (THURSDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	303	CHANDI	2019	2012-13	[A] SHRI SATISH SOIN		B		


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08-May-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 23-MAY-2025 (FRIDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	24	CHANDI	2023	2012-13	[A] SH. DEEPAL AGGARWAL	A	LK/JM
2	MA	25	CHANDI	2023	2013-14	[A] SH. DEEPAL AGGARWAL	A	LK/JM
3	MA	26	CHANDI	2023	2014-15	[A] SH. DEEPAL AGGARWAL	A	LK/JM
4	MA	27	CHANDI	2023	2012-13	[A] SH. HARJINDER PAUL AGGARWAL	A	LK/JM
5	MA	28	CHANDI	2023	2013-14	[A] SH. HARJINDER PAUL AGGARWAL	A	LK/JM
6	MA	29	CHANDI	2023	2016-17	[A] SH. HARJINDER PAUL AGGARWAL	A	LK/JM
7	MA	30	CHANDI	2023	2012-13	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
8	MA	31	CHANDI	2023	2013-14	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
9	MA	32	CHANDI	2023	2014-15	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
10	MA	33	CHANDI	2023	2015-16	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
11	MA	34	CHANDI	2023	2016-17	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
12	MA	35	CHANDI	2023	2017-18	[A] SH. RAMESH KUMAR AGGARWAL	A	LK/JM
13	MA	36	CHANDI	2023	2012-13	[A] SMT. RENU AGGARWAL	A	LK/JM
14	MA	37	CHANDI	2023	2014-15	[A] SMT. RENU AGGARWAL	A	LK/JM
15	MA	38	CHANDI	2023	2015-16	[A] SMT. RENU AGGARWAL	A	LK/JM
16	MA	39	CHANDI	2023	2018-19	[A] SH. PANKUL AGGARWAL	A	LK/JM
17	MA	40	CHANDI	2023	2018-19	[A] SH. KARAN AGGARWAL	A	LK/JM

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	207	CHANDI	2018	2007-08	[A] SURYA PHARMACEUTICAL LTD.	B	LK/JM
2	MA	208	CHANDI	2018	2008-09	[A] SURYA PHARMACEUTICAL LTD.	B	LK/JM
3	MA	209	CHANDI	2018	2009-10	[A] SURYA PHARMACEUTICAL LTD.	B	LK/JM
4	MA	210	CHANDI	2018	2010-11	[A] SURYA PHARMACEUTICAL LTD.	B	LK/JM
5	MA	211	CHANDI	2018	2011-12	[A] SURYA PHARMACEUTICAL LTD.	B	LK/JM
6	MA	25	CHANDI	2020	2003-04	[A] SMT. MOHINDER KAUR	B	LK/JM


 Assistant Registrar
 08-May-2025